

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 303 OF 2018**

**Dated : 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Power Generating company Ltd .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. G. Umaphy  
Ms. Vaishnavi  
Ms. Pavitra Balakrishnan for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters on **15.01.2020.**

**(S. D. Dubey)  
Technical Member**

*Pr/pk*

**(Justice Manjula Chellur)  
Chairperson**